

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION No. 674
TO BE ANSWERED ON THE 24/07/2026

**REVIEW OF SCHEMES IMPLEMENTED TO STRENGTHEN STORAGE,
PROCESSING AND MARKETING OF AGRICULTURAL PRODUCE**

674. SHRI TEJVEER SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has reviewed the current status of the schemes being implemented to strengthen the storage, processing, and marketing of agricultural produce in the country, particularly the Agricultural Infrastructure Fund (AIF), if so, the details thereof;
- (b) the number of projects approved and completed under the aforementioned scheme so far, State-wise and the total amount of funds approved and disbursed therefor; and
- (c) whether Government is considering any new initiative to increase the participation of small and marginal farmers, Farmer Producer Organisations (FPOs), primary agricultural credit societies and cooperative institutions?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a): Agriculture Infrastructure Fund (AIF) Scheme facilitates medium- to long-term debt financing for creation of post-harvest management infrastructure and viable farming assets. The Scheme provides 3% interest subvention and credit guarantee support on loans up to ₹2 crore for eligible borrowers, subject to a maximum lending rate of 9% per annum. The implementation of the scheme is reviewed through the monitoring mechanism prescribed in the Scheme Guidelines at the National, State and District levels by the National Level Monitoring Committee (NLMC), State Level Monitoring Committees (SLMCs) and District Level Monitoring Committees (DLMCs). The progress of the Scheme is also monitored through the digital AIF Portal.

(b): As on 15.07.2026, a total of 2,08,828 projects have been sanctioned under the AIF, involving loans amounting to ₹93,374.36 crore. The State/UT-wise details of projects sanctioned and completed, along with the amounts sanctioned and disbursed, are given in the Annexure.

(c): Small and marginal farmers, Farmer Producer Organisations (FPOs), Primary Agricultural Credit Societies (PACS) and cooperative institutions are supported under the AIF. To facilitate their greater participation under the Scheme, the Government has expanded the scope of eligible infrastructure projects by including integrated primary and secondary processing projects, viable farming assets such as poly houses, mushroom cultivation, hydroponics, aeroponics, that were limited as community assets were made eligible to all beneficiaries, enabling convergence with PM KUSUM Component-A and extending credit guarantee support to FPOs covered under NAB Sanrakshan. Further, the credit guarantee coverage period for warehouse/godown projects of PACS has been extended from 2+5 years to 2+8 years. In addition outreach and capacity building activities are undertaken under the scheme to encourage participation of the small and marginal farmers, FPOs, PACS, cooperative institutions etc.

Annexure

State/UT-wise details of projects sanctioned and completed along with the amount of loans sanctioned and disbursed under the AIF Scheme as on 15.07.2026 since Inception

State/UTs	No of Sanctioned Projects	Sanction Amount (in cr)	No. of Disbursed Projects	Disbursed Amount (in cr)	No. of Completed Projects*
Andhra Pradesh	6922	3,699.51	4962	1,993.90	4292
Andaman and Nicobar Islands	1	0.30	1	0.30	1
Arunachal Pradesh	6	7.75	5	3.90	1
Assam	856	1,144.40	736	735.96	382
Bihar	2680	1,984.29	2403	1,314.81	1684
Chandigarh	7	11.58	6	5.03	4
Chhattisgarh	4261	2,883.55	4056	2,217.74	3300
Delhi	22	27.23	16	18.86	8
Goa	42	53.96	33	33.39	19
Gujarat	6304	6,545.63	5793	4,207.14	4369
Haryana	11462	5,552.38	10852	4,334.44	9374
Himachal Pradesh	1184	598.90	1105	378.54	840
Jammu and Kashmir	423	737.30	357	442.69	254
Jharkhand	753	627.02	686	395.22	577
Karnataka	5494	5,093.25	5101	3,927.67	3740
Kerala	5265	1,700.61	4836	1,221.02	3931
Ladakh	1	0.35	1	0.34	-
Madhya Pradesh	54632	12,329.55	22336	9,597.35	19304
Maharashtra	17646	10,603.78	15877	7,699.42	12737
Manipur	8	1.61	4	0.78	2
Meghalaya	6	17.80	3	7.42	2
Mizoram	2	3.07		-	-
Nagaland	7	12.57	2	3.53	2
Odisha	6126	2,749.12	5720	2,158.29	4497
Puducherry	15	11.40	13	6.15	11
Punjab	36259	8,512.54	34928	7,389.38	32759
Rajasthan	6544	4,895.13	5904	3,291.18	4202
Tamil Nadu	9974	3,617.58	9191	2,765.31	8185
Telangana	4877	5,955.52	4518	3,849.66	3247
The Dadra and Nagar Haveli and Daman And Diu	1	1.00	1	1.00	-
Tripura	11	16.78	9	12.28	2
Uttar Pradesh	16994	9,799.04	15962	6,855.03	13364
Uttarakhand	779	776.71	725	567.11	487
West Bengal	9264	3,403.15	8699	2,558.29	7581
Grand Total	208828	93,374.36	164841	67,993.15	139158

Source - Data uploaded by Financial Institutions on AIF portal

*These projects are fully disbursed.
